

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **14.11.2024** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 For Urgent listing IA No. 1104/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Ltd.	Mr. Amir Bavani	
2.	Comp App (AT) (CH) (Ins) No. 406/2024 For Urgent listing IA No. 1105/2024 For Exemption IA No. 1106/2024 For Stay IA No. 1107/2024	Manjeera Majestic Commercial Owners Association rep by its General Secretary P Premananda Reddy Vs Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Sriram Venkatavaradan	
3.	Comp App (AT) (CH) (Ins) No. 408/2024 Delay in refileing IA No. 1112/2024 For Stay IA No. 1113/2024 For Additional docs. IA No. 1114/2024 For Condone Delay IA No. 1115/2024	Ch. V.N. Raghurama Gupta Vs Ceasan Glass Pvt. Ltd & 2 Ors.	Dr. SV Rama Krishna	
4.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024	P. Venkateswara Rao & 3 Ors. Vs K. Chandrashekhar & 11 Ors.	Mr. TK Bhaskar	
5.	Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. SM Vivekanandh	

6.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. SM Vivekanandh	
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For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	9805117/00331/2021	Dr. Shirley Susan Koruthu Vs Bijoy Prabhakaran Pulipra & Anr.		
8.	9805130/00165/2021	Thirumala Logistics Vs Sathavahana Ispat Ltd		
9.	9805117/00289/2021	CK Mathew and others Vsa Shri Kumar Rajan Resolution Professsional of Hindustan Newsprint Ltd.		
10.	9805118/00166/2021	Subramaniam Arumugam Vs Rajalakshmi Varadarajan		
11.	9805118/00287/2021	Col. K.S. Muthukrishnan & Anr. Vs SARE Shelters Projects Pvt Ltd.		
12.	9805130/00809/2021	Mathukumilli Sri Pattabhi Rama Rao Vs VBC Industries Limited & Ors		
13.	9805130/00810/2021	Mutyala Babu Katta & 62 Ors. Vs VBC Industries Limited		
14.	9805118/00661/2021	Fipola Retail India Pvt.Ltd. Vs Polytech Engineers & Anr.		

15.	9805130/00096/2021	Directorate Of Enforcement & Anr. Vs Shri Sisir Kumar Appikatla, RP & Ors.		
16.	9805118/00705/2021	Arcus Enterprises Vs Asian Paints Ltd & Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Mr. Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Pranava Charan- R2
18.	IA No. 448/2022 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. Anant Merathia
19.	IA No.1034/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan R1 Mr. Manjeet Bucha IRP/R2
20.	IA No.519 & 861/2024 (To implead) in Comp App (CH) (Ins) No. 131/2024 For Stay IA No.355/2024 To Vacate Stay IA No. 862/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr. WITH	Ms. R Moneshaa	Mr. Adith Narayan Vijayaraghavan- R2
21.	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No.362/2024	Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar-R1 Mr. B Sarath Babu- R2
23.	IA No. 1117 & 1118/2024 (For Directions) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997 & 1023/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Moha Paranjpe
25.	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors. WITH	Mr. J Manivannan	M/s. Moha Paranjpe R1 Ms. Shivani Sinha R2 M/s Shivkumar & Suresh- R3-R14
26.	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Swetha G	M/s. Moha Paranjpe R1 Mr. Piyush Mishra- R2

27.	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr	Ms. Swetha G	Ms. Moha Paranjpe - R2
28.	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
29.	Comp App (AT) (CH) (Ins) No. 412/2022	S.R.Shriraam Shekher, Liquidator of RLS Alloys Private Limited Vs The Goods and Services Tax Dept. & 2 Ors.	Mr. Ramaswamy Meyyappan	Mr. B Vijay
30.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors	Mr. Naveen Kumar Murthi	
31.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	Mr. Avinash Krishnan Ravi- R1 Mr. Philip Mathew- R2
32.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No.523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	
33.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	M/s Kirit S Javali	Mr. Ahsan Ahmad, RP
34.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr.	M/s Kirit S Javali	Mr. Ahsan Ahmad, RP
35.	Comp App (AT) (CH) (Ins) No. 290/2024 For Exemption IA No 760/2024 For Direction IA No 761/2024 For Urgent Hearing IA No 762/2024 For Stay IA No 764/2024	Employees Provident Fund Organisation Vs Kanakadhara Ventures Pvt. Ltd. Rep. by its Liquidator Sri Rajesh Chillale	Mr. R Vishnu	

36.	Comp App (AT) (CH) (Ins) No. 342/2024 For Stay IA No. 930/2024	Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr. WITH	Ms. Lily Francis	Mr. Pradeep Joy- R2
37.	Comp App (AT) (CH) (Ins) No. 343/2024 For Stay IA No. 933/2024	Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr.	Ms. Lily Francis	
38.	Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024	Veerabhadrapa Girish, Suspended Director of M/s. SL Residential Layout Pvt. Ltd. Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. I Divyang Majumdar- R1
39.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao rep by B Venkateshwar Rao Vs Gayatri Projects Limited & Anr.	Mr. VVSN Raju	
40.	Comp App (AT) (CH) (Ins) No.364/2024 For Stay IA No. 1002/2024 To dispense with IA No. 1003/2024	Srisailan Krishnamurthy Vs Rahul Narayana Reddy & Anr.	Ms. R Moneshaa Ms. A Rithika	Mr.S Vivekananda For Caveator
41.	Comp App (AT) (CH) (Ins) No. 369/2024 For Stay IA No. 1013/2024 For Exemption IA No. 1014/2024	Sudalagunta Jayaram Chowdary Vs Southern Power Distribution Company of A.P. Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr.B Dhanaraj- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & 15 Ors.	Mr. N Sharath	Mr. Abhishek Kumar- R1, R2, R14 Mr. Vikram Hegde R7, R8,R9 and R13
43.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar- R5
44.	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
45.	Comp. App (AT) (CH) (Ins) No. 45/2021 For Stay IA No. 97/2021 For Exemption IA No. 98 & 99/2021	Power Grid Corporation of India Ltd Vs Aster Pvt. Ltd. & 3 Ors WITH	Mr. Joshua Samuel	Ms. JVL Bharathi-R1 Mr. Varun Srinivasan- R2 M/s Shivakumar & Suresh-R3 Mr. VVSN Raju- R4
46.	Comp App (AT) (CH) (Ins) No. 162/2021 For Directions IA No. 522/2022	Jaguar Overseas Ltd Vs Aster Pvt. Ltd & Anr.	Mr. K Gaurav Kumar, PCS	Mr. JVL Bharathi-R1 M/s. Sivakumar & Suresh- R2
47.	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors.	Mr.AS. Sathish Kumar	Mr. V Manivannan-R1 Mr. R Vidhya Shankar - R2-R4 Mr. ML Ganesh- R5
48.	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd.	Mr. K. Ramu & R. Vishnu	Mr. Ravi Rajagopalan
49.	Comp App (AT) (CH) No. 8/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1-R3
50.	Comp App (AT) (CH) No. 52/2022	S. C. Dakshinamurthy Vs Ramakrishnan Sadasivan Liquidator of Thiru Aroran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2

51.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarathy	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
52.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
53.	Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 M/s. Mummaneni Vazra Laxmi- R3
54.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
55.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar-R2
56.	Comp App (AT) (CH) (Ins) No.211/2022 For Stay IA No. 466/2022 For Directions IA No. 1145/2023	K Chandrashekar & Anr Vs Ashwani Kumar Gupta & Anr.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Himanshu Rathore- R1 Mr. Avdhesh Bairwa R2
57.	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. Avinash Krishnan Ravi- R1 R3 Mr. NP Vijaykumar- R2
58.	Comp App (AT) (CH) (Ins) No. 36/2023 For Stay IA No.132/2023	Jasin Jose IRP/Liquidator Vs Regional Provident Fund Commissioner II, EPFO Kerala	Mr. Jerin Asher Sojan	Mr. R Vishnu
59.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi

60.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No.284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
61.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. Prakul Thadi R2/Liquidator
62.	Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
63.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	Mr.ML Ganesh-R1 Mr.G Thyagarajan- R2
64.	Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024	Reichindia Pharma Ltd. Rep by its Managing Director Mr. Syam Sunder Chidara	Mr. CV Shailandhran Mr. Ujjwal Jain	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in